National Company Law Tribunal

Allahabad Bench

Allahabad

CP No. 1(ND)/2016

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 21.04.2017.

NAME OF THE COMPANY: M/S Kalia Devi Real Estate Ltd.

SECTION OF THE COMPANIES ACT: u/s 241- 244 of the Companies Act, 2013

Sl. No. Name Designation Representation Signature

1.

2.

Order Dated 21.04.2017

CP No. 1(ND)/2016: M/S Kalia Devi Real Estate Ltd.

Counsel for both the parties are not Present. Matter is adjourned to 8 May, 2017.

H.P. CHATURVEDI, MEMBER-JUDICIAL